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- * IN THE HIGH COURT OF DELHI AT NEW DELHI
- + FAO (COMM) 289/2025, CM APPLs. 238/2025, 239/2025 & 240/2025

JAGDISH BHIMRAJ SOLANKI

.....Appellant

Through: Mr. Ashish Mohan, Sr. Adv. with Mr. Sumit Rajput and Mr. Aashu Pali, Advs.

versus

M/S JP PRODUCTS

....Respondents

Through: Ms. Swathi Sukumar, Sr. Adv. with Mr. Mohit Sharma and Ms. Aishwarya, Advs.

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

> ORDER (ORAL) 15.10.2025

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C. HARI SHANKAR, J.

- 1. Mr. Ashish Mohan, learned Senior Counsel appearing for the appellant submits that he would withdraw the appeal with liberty to seek appropriate remedies as per law.
- **2.** Leave and liberty is granted as aforesaid, the appeal is disposed of as withdrawn.

C. HARI SHANKAR, J.

OM PRAKASH SHUKLA, J.

OCTOBER 15, 2025/*aky*